

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS THE ELEVENTH DAY OF SEPTEMBER, 1986

Present: Hon'ble Justice K.S.Puttaswamy ... Vice-Chairman
Hon'ble Shri P.Srinivasan ... Member(A)

Application No. 1687/86

G.Honnanjappa,
Sorting Assistant,
Bangalore Sorting Division,
Bangalore City RMS,
Bangalore - 23. ... Applicant

(Shri M.Raghavendrachar ... Advocate)

Vs.

1. Sri V.S.Ramachandran,
Superintendent (Sorting),
Bangalore City R.M.S.,
Bangalore - 23.

2. Sri K.Bettaiah,
L.S.G. Supervisor,
Bangalore City RMS.,
Bangalore-23. ... Respondents

The application has come up for hearing
before Court today, Vice-Chairman made the
followinn:

O R D E R

Applicant and his learned Counsel, Shri M.
Raghavendrachar are present.

2. Shri Raghavendrachar files a memo stating
that the applicant has been granted relief by
the respondent and therefore, this application